

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/185(CHE)/2021
IN
PETITION NUMBER : CP/568/2017
NAME OF THE PETITIONER : Vasavi Housing Infrastructure Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Learned CA. V. Venkata Sivakumar for the Applicant/Liquidator is present.

Heard. **Order Reserved.**

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)